

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration No.674 of 1986 (T)

Shyam Lal

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Applicant

Versus

Union of India through General Manager
Central Railway Bombay (V.T.) Respondent.

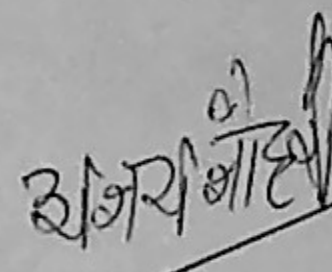
Hon.S.Zaheer Hasan, V.C.

Hon. Ajay Johri, A.M.

(By Hon.S.Zaheer Hasan, V.C.)

The plaintiff filed suit on 19.4.1985 against the transfer order dated 15.6.1983. He is not present. Shri P.N.Katju on behalf of the respondent is present. The application (Plaint of Suit No.302 of 1985) is dismissed in default.


V.C.


A.M.

RKM
27.10.1986.